

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeals Nos. 63, 143, 158, 77, 55, 194 of 2013 and
Appeal No. 259 of 2012 and
Appeal No 43 of 2014 & IA Nos. 63 & 64 of 2014**

Dated : 20th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 63 of 2013

Tata Power Delhi Distribution Ltd.	...	Appellant(s)
Versus		
NHPC Ltd. & Ors.	...	Respondent(s)

Appeal No. 143 of 2013

BSES Yamuna Power Ltd.	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 158 of 2013

BSES Yamuna Power Ltd.	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

**Appeal No. 77 of 2013 &
IA Nos. 124 & 125 of 2013**

Tata Power Delhi Distribution Ltd.	...	Appellant(s)
Versus		
NTPC Ltd. & Ors.	...	Respondent(s)

**Appeal No. 259 of 2012 &
IA Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd.	...	Appellant(s)
Versus		
NTPC Ltd. & Ors.	...	Respondent(s)

**Appeal No. 55 of 2013 &
IA No. 84 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Appeal No. 194 of 2013 &
IA Nos. 268 & 269 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No 43 of 2014 & IA Nos. 63 & 64 of 2014

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
SJVN Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vaibhav Choudhary (Appeal Nos.63/13, 77/13 & 43 of 14)
Mr. Aashish Gupta, Mr. Dushyant Manocha & Mr. Paresh B. Lal (Appeal Nos. 143/13, 158/13, 55/13)
Mr. Pradeep Misra & Mr. Manoj Kr. Sharma in A. No. 259/12.
Mr. Paresh Lal in A. No. 194/13.

Counsel for the Respondent(s) : Dr. Manish Singhvi & Mr. D.K. Devesh, Advocates for J.V.V.N.L
Mr. Sachin Datta for NHPC
Ms. Anjanee Anuj, Law Officer for NHPC.
Mr. Vaibhav Choudhary, Adv. For R-7 in A. No. 143/13)
Mr. Aashish Gupta, Mr. Dushyant Manocha & Mr. Paresh Lal for BSES Yamuna in A. No. 77/13.
Mr. S. Vallinayagam in A. No. 77/13

Mr. Pradeep Misra & Mr. Manoj Kumar Sharma for R-15

in Appeal No. 77/13
Mr. R.B. Sharma, Adv. For
R-4,R-5 & R-12 in A. No. 77/13.

In A. No. 259/12

Mr. R.B. Sharma, Adv. for R-7
Mr. S. Vallinayagam
Mr. Vaibhav Choudhary for R-6
Mr. Poorva Saighal &
Mr. Swagatika Sahoo

In A. No. 55/13

Mr. R.B. Sharma for R-5
Ms. Poorva Saighal &
Ms. Swagatika Sahoo for R-2
Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-3
Mr. VaibhavChoudhary for R-4

In A. No. 194/13

Mr. S. Vallinayagam
Mr. Vaibhav Choudhary for R-7
Mr. Pradeep Misra & Mr. Manoj Kr.
Sharma for R-9
Ms. Poorva Saighal &
Ms. Swagatika Sahoo for R-2

In A. No. 43/14

Mr. R.B. Sharma, Adv. For R-13
Ms. Ramalingam for R-15
Ms. Poorva Saighal &
Ms. Swagatika Sahoo for R-1

ORDER

We have heard Mr. Manish Singhvi, learned counsel appearing for Jaipur Vidyut Vitran Nigam Ltd. He also wants to furnish some rulings regarding the impact of non-publication of Notification relating to power to remove difficulties and power to relax.

Post the matter for further hearing on **3rd September, 2014**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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